

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 335 of 2006

Jabalpur, this the 12th day of June, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

Rajkumar Patel, S/o. late Shri
Nand Kishore Patel, aged 32 years,
R/o. 144-A, Vandana Nagar, Gohalpur,
Jabalpur. Labour-B, Ticket No.
032, GCF, JBP.

... Applicant

(By Advocate - Shri S.K. Pathak)

V e r s u s

1. Union of India, through Secretary,
Ministry of Defence, North Block,
New Delhi.
2. Director General of Ordnance Factories,
Ordnance Factory Board, through
its Chairman, 10-A, S.K. Bose Road,
Kolkata (WB).
3. Senior General Manager,
Gun Carriage Factory,
Jabalpur (MP).
4. Joint General Manager (Admin),
Gun Carriage Factory,
Jabalpur.

... Respondents

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman -

Heard the learned counsel for the applicant.

2. The learned counsel for the applicant has submitted that a representation has been filed to the General Manager (Personnel), Gun Carriage Factory on 31.01.2006 for release of his annual increments. This was followed by an Advocate's notice submitted on 10.4.2006. It is submitted that no decision has been communicated to the applicant on these representations. The learned counsel for the applicant states that he will be satisfied if the Joint General Manager (Admin) is directed to decide his representations within a reasonable time.

3. Accordingly, we direct respondent No. 4 Joint General Manager (Admin), Gun Carriage Factory, Jabalpur to decide the representations of the applicant within a period of two months from the date of receipt of copy of this order alongwith copy of the application which may also be treated as part of his representations. All the grounds stated in the application may be considered by the respondent No. 4 and a detailed and reasoned order be passed communicating to the applicant within the stipulated period.

4. The Original Application is disposed of in terms of the aforesaid directions.

Amrit Singh
(A.K. Gaur)
Judicial Member

G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

पृष्ठांकन सं. ओ/व्या.....जबलपुर, दि.....

प्रसिद्धिपूर्ण अवृत्तिः—

- (1) सचिव, उच्च न्यायालय कार्यालय, जबलपुर
- (2) अधिकारी श्री/महिला, जु.....के काउंसल
- (3) प्रत्यक्षी श्री/महिला, जु.....के काउंसल
- (4) विधायक, लोगोधा,परामर्शी

सूचना एवं आवश्यक उपर्याप्ति हेतु

*P. K. Pathak Dr
Jnt. C. M. G.C.P
J. C. Gaur
with copy of P. K. Pathak*

परिचय

21/6/06

*Issued
21/6/06*